



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 68/12	CA 1/2013 in TP 39/16	Hearing (to await the order of the HHC)	397/ 398	Sudarshan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles(P) Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITYA KALIGOTLA KEYSTONE PARTNERS 7829466499	RESPONDENT	
2.	RIDHIMA.T AK LAW CHAMBERS 8123013569	PETITIONERS	

**ORDER**

Counsel for petitioner is present. Counsel for respondent is also present.

Awaiting final order from Hon'ble High Court. List it on 26/9/2017

  
**MEMBER(J)**

  
**MEMBER(T)**